

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.227/2016
RT CP No.103/Chd/Pb./2017**

In the matter of:

M/s Mahavir Traders.

....Petitioner.

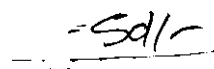
Versus.


M/s Ajay Knitwear and Fabrics Pvt.Ltd.

....Respondent

Present: None.

The Bench Officer has informed that in fact the date in this case was fixed for 10.07.2017, though the date mentioned in the previous order is 03.07.2017, therefore, the matter be listed on 10.07.2017 with the office report.


(Justice R.P.Nagrath)
Member (Judicial)

 July 03, 2017.
Ashwani